

O.A. No. 744 of 2006.

Order dated:01.11.2006.

The case of the Applicant is that pursuant to an open competitive examination she was selected and empanelled for being appointed to the post of Technician in the Doordarshan Kendra, Bhubaneswar. When she was deprived of being appointed to the said post, she along with two others namely **Ms. Prabhat Nalini Tripathy** and **Ms. Kalpana Das**, approached this Tribunal in O.A. No. 151 of 1997 which was disposed of on 10th February, 2004 with direction to take further action pursuant to the select list. When no appointment was given, Ms. Tripathy and Ms. Das filed two separate Original Application which were disposed of on 24.3.2006 directing the Respondents to appoint them in the post of Technician pursuant to which they have already been appointed. It is her case that although she stands in similar footing, in spite representation under Annexure-A/8 dated 21.04.2006 her grievance has not been looked into by the Respondents; for which she is out of employment.

Heard Mr. Dillip Kumar Mohanty, Learned Counsel appearing for the Applicant and Mr. U.B.Mohapatra, Learned Senior

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Standing Counsel for the Union of India; on whom a copy of this Original Application has already been served.

Since the grievance of the Applicant as raised in Annexure-A/8 dated 21.04.2006 is still lying with the authorities/Respondents, it is premature to entertain this OA. Hence, as agreed to by Learned Counsel appearing for both sides, this Original Application is hereby disposed of at this admission stage, with direction to the Respondent Nos. 2 & 3 to take a final view on the grievance of the Applicant, keeping in mind the orders of this Tribunal, under Annexure-A/7 dated 24.03.2006, within a period of one month from the date of receipt of a copy of this order.

Send copies of this order along with copies of the OA to the Respondents and free copies of this order be given to Learned Counsel for both sides.

(B.B. MISHRA)
MEMBER (ADMN.)

copy of order dt 1.11.06
Issued to counsel for both sides.

copies of such order
alongwith copies of OA
Issued to all respmts
by Post.

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2/11/06